

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 102
CP (IB) No. 12/CB/2024

Proceedings under Section 9 IBC
IN THE MATTER OF:

SKP Mining Pvt. Ltd.
V/S
Adhunik Metaliks Ltd.

.....Applicant

....Respondent

Order delivered on 19/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Anuj Singh, Adv.
Ms. Rashmi Bothra, Adv.
Ms. Shreya Choudhary, Adv.

For the Respondent

Mr. S. K. Acharya, Adv.

ORDER

Ld. Counsel, Ms. Rashmi Bothra, appeared for the petitioner.

Ld. Counsel, Mr. S. K. Acharya, appeared for the respondent.

Respondent counsel seeks time to file Vakalatnama and reply and is allowed to file the same within two weeks.

Copy of the reply to be served to the other side and other side may file rejoinder, if any, within a week thereafter.

List the matter on 22.08.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)